

(a) the number of Income tax cases pending before the Appellate Tribunals all over the country, state-wise; and

(b) the steps Government have taken to clear them?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): (a). The number of Income-tax cases pending before the Income-tax Appellate Tribunal as on 1st October, 1974 is as under:

STATE/UNION TERRITORY	No. of cases pending on 1-10-74
1. Andhra Pradesh	4839
2. Assam	1310
3. Bihar	3414
4. Gujarat	4980
5. Haryana	930
6. Himachal Pradesh	18
7. Jammu & Kashmir	224
8. Kerala	1251
9. Maharashtra	10950
10. Madhya Pradesh	2090
11. Manipur	68
12. Meghalaya	53
13. Karnataka	1733
14. Nagaland	52
15. Orissa	516
16. Punjab	1966
17. Rajasthan	2609
18. Tamil Nadu	8526
19. Tripura	22
20. Uttar Pradesh	7415
21. West Bengal	8166

STATE/UNION TERRITORY	No. of cases pending on 1-10-74
-----------------------	---------------------------------

Union Territories :

1. Andaman & Nicobar Islands	3
2. Chandigarh	111
3. Delhi	5386
4. Goa, Daman & Diu	680
5. Pondicherry	9

67,321

(b) The President of the Income-tax Appellate Tribunal has directed all concerned to give top priority to the disposal of old cases as well as to the disposal of cases where the amount involved is less than Rs. 40,000/-.

Supply of diesel to farmers at concessional rates

329. SHRI R. R. SHARMA:

SHRI MADHAVRAO

SCINDIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether there is a scheme to supply diesel to farmers at concessional rates and if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): No, Sir.

Rebate on petrol/diesel used in Government Vehicle

330. SHRI R. R. SHARMA:

SHRI MADHAVRAO

SCINDIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the extent of rebate on each litre of petrol/diesel used to be allowed upto

1972 to Government vehicles or the vehicles used, by Ministers and extent of rebate allowed now?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): Rebate of five paise per K. L. was being allowed upto 1-1-1974 by IOC on sales of petrol/diesel under DGS&D rate contracts. This rebate was allowed both for bulk upliftment and on sales through the company's retail network. Government vehicles and the vehicles used by Ministers that used fuel from such purchases also enjoyed this benefit. With effect from 1-1-1974, IOC has discontinued the retail outlet supplies against DGS&D contracts. This rebate is at present available for upliftments in bulk.

Loss of production suffered by F.C.I.

331. SHRI RAM SHEKHAR PRASAD SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Fertilizer Corporation of India has suffered a production loss of more than 45,000 tonnes of nitrogen in 1974 valued at 10 crores;

(b) if so, the main reasons for the loss; and

(c) the steps being taken to improve profits and to prevent any further loss?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). The Corporation suffered a production loss of about 45,800 tonnes of nitrogen, valued at about Rs. 10 crores on account of power interruptions/voltage dips etc.

(c) The Corporation are taking steps to instal a 12.5 M.W. turboalternator set for inplant power generation at Gorakhpur to meet emergent requirement of power. In respect of other units too, studies have been under-

taken to assess the need for captive power facilities. These apart, close liaison is being maintained with the local Governments/Electricity Board to secure adequate and stable power to fertilizer plants.

Setting up of fertilizer plants in Fifth Plan

332. SHRI RAMSHEKHAR PRASAD SINGH:

SHRI R. V. SWAMINATHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether work on the fertilizer plants to be set up in the country during the Fifth Five Year Plan has been started; and

(b) if so, in which States these plants will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). The Fifth Five Year Plan envisages the setting up of five large-sized fertilizer projects in the public sector. These plants would be located at Bhatinda (Punjab), Panipat (Haryana), Mathura (U.P.), Paradeep (Orissa), and Trombay (Maharashtra). In addition, a fertilizer project in the cooperative sector would be set up at Phulpur (U.P.) during the Fifth Plan. Work on the Bhatinda Project has commenced and the other projects are expected to be taken up for implementation as soon as necessary financial and other arrangements are tied up.

तीसरी श्रेणी के डिब्बों को दूसरी श्रेणी के डिब्बों के रूप में परिवर्तित किये जाने पर किया गया व्यय

333. श्री रामाक्षतर झास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने तीसरी श्रेणी के सभी सवारी डिब्बों को दूसरी श्रेणी के डिब्बों में परिवर्तित कर दिया है;